



# **RESUME OF WORK DONE BY LOK SABHA**



## **SEVENTEENTH LOK SABHA FOURTEENTH SESSION, 2023**

**LOK SABHA SECRETARIAT, NEW DELHI**  
*January, 2024/Magha, 1945 (Saka)*



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SEVENTEENTH LOK SABHA—  
FOURTEENTH SESSION  
(4 December, 2023 to 21 December, 2023)



LOK SABHA SECRETARIAT  
NEW DELHI  
*January, 2024/Magha, 1945 (Saka)*

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## **PREFACE**

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Fourteenth Session *i.e.* from 4 December, 2023 to 21 December, 2023.

NEW DELHI;  
*January, 2024*  

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*Magha, 1945 (Saka)*

UTPAL KUMAR SINGH  
*Secretary General*





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# 1. DURATION OF SESSION

## (14th Session of 17th Lok Sabha)

1. Date of Commencement	:	§4 December, 2023
2. Date of Adjournment <i>sine die</i>	:	21 December, 2023
3. Date of prorogation	:	29 September, 2023
4. Total number of days of Session	:	18
5. Number of Actual days of Sittings	:	@14
6. Number of hours of sitting	:	61 hours 50 minutes

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§ The first sitting commenced with the playing of National Anthem.

@ The session was scheduled to conclude on 22nd December, 2023. However, the House was adjourned *sine die* on 21st December, 2023. Consequently sitting fixed for 22nd December, 2023 stood cancelled.

## 2. BILLS

### (i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken _____ H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Central Universities (Amendment) Bill, 2023	4.12.2023	-	6.12.2023 7.12.2023 (Consideration and passing)	05 41	13	-	Passed
2.	The Advocates (Amendment) Bill, 2023, as passed by Rajya Sabha	-	4.8.2023 (Earlier Session)	4.12.2023 (Consideration and passing)	03 06	26	-	Passed
3.	The Post Office Bill, 2023 as passed by Rajya Sabha	-	5.12.2023	13.12.2023 18.12.2023 (Consideration and passing)	01 04	31	-	Passed
4.	The Jammu and Kashmir Reservation (Amendment) Bill, 2023	26.7.2023 (Earlier Session)	-	5.12.2023 6.12.2023 (Consideration and passing)	08 15	2	-	Passed

5.	The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023	26.7.2023 (Earlier Session)	-	5.12.2023 6.12.2023 (Consideration and passing)	08 15	3	-	Passed
6.	<sup>5</sup> @^The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023	12.12.2023	-	12.12.2023 (Introduction, consideration and passing)	00 02 <sup>†</sup>	1	-	Passed
7.	<sup>5</sup> ^The Government of Union Territories (Amendment) Bill, 2023	12.12.2023	-	12.12.2023 (Introduction, consideration and passing)	02 52	2	-	Passed
8.	The Appropriation (No. 3) Bill, 2023	12.12.2023	-	12.12.2023 (Introduction, consideration and passing)	00 04	-	-	Passed
9.	The Appropriation (No. 4) Bill, 2023	12.12.2023	-	12.12.2023 (Introduction, consideration and passing)	00 03	-	-	Passed
10.	The Bharatiya Nyaya Sanhita, 2023	11.8.2023 (Earlier Session)	-	12.12.2023 (Motion for withdrawal)	00 02	-	-	Withdrawn

1	2	3	4	5	6	7	8	9
11.	The Bharatiya Nagarik Suraksha Sanhita, 2023	11.8.2023 (Earlier Session)	-	12.12.2023 (Motion for withdrawal)	00 02	-	-	Withdrawn
12.	The Bharatiya Sakshya Bill, 2023	11.8.2023 (Earlier Session)	-	12.12.2023 (Motion for withdrawal)	00 02	-	-	Withdrawn
13.	*The Bharatiya Nyaya (Second) Sanhita, 2023	12.12.2023	-	19.12.2023 20.12.2023 (Consideration and passing)	09 29	82	3	Passed, as amended
14.	*The Bharatiya Nagarik Suraksha (Second) Sanhita, 2023	12.12.2023	-	19.12.2023 20.12.2023 (Consideration and passing)	-	44	3	Passed, as amended
15.	*The Bharatiya Sakshya (Second) Bill, 2023	12.12.2023	-	19.12.2023 20.12.2023 (Consideration and passing)	-	21	2	Passed, as amended
16.	The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023, as passed by <i>Rajya Sabha</i>	-	13.12.2023	21.12.2023 (Consideration and passing)	01 31	27	-	Passed



17. @The Central Goods and Services Tax (Second Amendment) Bill, 2023	13.12.2023	-	-	19.12.2023 (Consideration and passing)	00 01+ 00 50	1	-	Passed
18. @The Provisional Collection of Taxes Bill, 2023	13.12.2023	-	-	19.12.2023 (Consideration and passing)	00 01+ 00 21	05	-	Passed
19. §The National Capital Territory of Delhi Laws (Special Provisions) (Second Amendment) Bill, 2023	13.12.2023	-	-	19.12.2023 (Consideration and passing)	00 49	02	-	Passed
20. §@The Telecommunications Bill, 2023	18.12.2023	-	-	20.12.2023 (Consideration and passing)	00 01+ 01 04	12	3	Passed, as amended
21. The Press and Registration of Periodicals Bill, 2023, as passed by Rajya Sabha	-	4.8.2023 (Earlier Session)	-	21.12.2023 (Consideration and passing)	02 27	34	-	Passed

§Directions 19A and 19B were waived by the Hon'ble Speaker.

@ Bill was opposed at the stage of introduction.

^ Second proviso to Rule 74 was waived by the Hon'ble Speaker.

+ Time taken for opposing introduction of the Bill.

(ii) BILLS REFERRED TO THE STANDING COMMITTEES AND PRESENTATION/  
LAYING OF REPORTS THEREON

Sl. No.	Title of the Bill introduction in Rajya Sabha	Date of Speaker/ Lok Sabha/	Referred by Committee/ Chairman	Name of the laying of report Date of reference	Date of Presentation/	Remarks
1.	The Bharatiya Nyaya Sanhita, 2023	11.8.2023	Chairman (Lok Sabha)	Home Affairs	4.12.2023 (21.8.2023)	Bill withdrawn by leave of the House on 12.12.2023
2.	The Bharatiya Nagarik Suraksha Sanhita, 2023	11.8.2023	Chairman (Lok Sabha)	Home Affairs (21.8.2023)	4.12.2023	Bill withdrawn by leave of the House on 12.12.2023
3.	The Bharatiya Sakshya Bill, 2023	11.8.2023 (Lok Sabha)	Chairman	Home Affairs	4.12.2023 (21.8.2023)	Bill withdrawn by leave of the House on 12.12.2023

## SUMMARY

1. Bills pending at the end of last Session	12
2. Bill introduced	12
3. Bill opposed at introduction stage	4
4. Bills passed by Rajya Sabha and Laid on the Table	2
5. Bills passed by Rajya Sabha and Laid on the Table – returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and Laid on the Table during earlier Session – returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and Laid on the Table of Lok Sabha	Nil
8. Bill passed	18
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	3
13. Bills-debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	Nil
21. Bills reported by Standing Committees	3
22. Bills pending at the end of Twelfth Session of Seventeenth Lok Sabha	5

### 3. COMMITTEES

#### (i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration _____ H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original	Action Taken	A/T Statement	
1.	Committee on Estimates	1.05.2023	02	02 30	40.00%	—	01	—	—	—
2.	Committee on Public Undertakings	1.05.2023	03	02 45	46.66%	—	01	—	—	—
3.	Committee on Public Accounts	1.05.2023	01	00 30	54.54%	—	06	01	—	—

**(ii) Departmentally Related Standing Committees**

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H. M.			Original	Action Taken	A/T Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture, Animal Husbandry and Food Processing	13.09.2023	02	02 30	45.00%	—	01	—	06	—
2.	Committee on Chemicals and Fertilizers	13.09.2023	03	03 45	41.00%	—	01	04	01	—
3.	Committee on Coal, Mines and Steel	13.09.2023	—	— —	—	—	—	—	—	—
4.	Committee on Defence	13.09.2023	02	02 30	55.17%	—	01	04	—	—
5.	Committee on Energy	13.09.2023	03	05 35	53.85%	—	01	02	—	—
6.	Committee on External Affairs	13.09.2023	04	03 55	40.00%	—	02	01	—	—
7.	Committee on Finance	13.09.2023	—	— —	—	—	—	—	—	—
8.	Committee on Consumer Affairs, Food and Public Distribution	13.09.2023	05	03 45	50.71%	—	02	04	—	—
9.	Committee on Communication and Information Technology	13.09.2023	01	01 30	51.72%	—	—	02	09	—
10.	Committee on Labour, Textiles and Skill Development	13.09.2023	01	01 00	45.16%	—	01	—	—	—
11.	Committee on Petroleum and Natural Gas	13.09.2023	02	02 15	38.70%	—	01	—	03	—

1	2	3	4	5	6	7	8	9	10	1
12. Committee on Railways	13.09.2023	02	01 15	43.33%	—	—	01	—	—	—
13. Committee on Rural Development and Panchayati Raj	13.09.2023	01	00 20	54.84%	—	—	01	03	—	—
14. Committee on Social Justice and Empowerment	3.09.2023	01	01 10	35.48%	—	—	03	—	—	—
15. Committee on Housing and Urban Affairs	13.09.2023	—	— —	—	—	—	—	—	—	—
16. Committee on Water Resources	13.09.2023	02	01 30	54.83%	—	—	02	01	—	—

**(iii) Committees other than Financial and Standing Committees**

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H. M.			Original	Action Taken	A/T Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	09.10.2023	01	00 30	58.33%	—	01	—	—	—
2.	House Committee	—	—	— —	—	—	—	—	—	—
3.	Committee on Ethics	09.10.2023	—	— —	—	—	—	—	—	—
4.	Committee of Privileges	27.07.2023	01	01 15	—	—	—	—	—	—
5.	Committee on Subordinate Legislation	09.10.2023	02	01 00	57.00%	—	03	03	—	—
6.	Committee on Papers Laid on the Table	09.10.2023	03	02 45	32.00%	—	06	13	—	—
7.	Joint Committee on Offices of Profit	16.09.2019	01	00 20	40.00%	—	—	—	—	—
8.	Rules Committee	30.11.2022	—	— —	—	—	—	—	—	—
9.	General Purposes Committee	21.11.2019	—	— —	—	—	—	—	—	General Purposes Committee (GPC) does not prepare any report.



1	2	3	4	5	6	7	8	9	10	1
10. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2023	02	02 00	38.30%	—	—	01	01	01	—
11. Library Committee	09.10.2023	01	00 40	66.66%	—	—	—	—	—	—
12. Business Advisory Committee	20.06.2019	02	00 33	62.06%	—	02	—	—	—	—
13. Joint Committee on Salaries and Allowances of Members of Parliament	17.05.2023	01	00 55	53.33%	—	—	—	—	—	This Committee is not mandated to prepare and present reports.
14. Committee on Government Assurances	09.10.2023	01	00 45	57.14%	—	07	—	—	—	—
15. Committee on Petitions	08.11.2022	01	02 15	50.00%	—	—	08	—	—	—
16. Committee on Empowerment of Women	09.10.2023	06	06 00	47.33%	—	—	—	—	01	—
17. Committee on Welfare of Other Backward Classes	16.10.2022	02	01 55	62.71%	—	02	02	02	03	—

## 4.

## FINANCIAL BUSINESS

## Union Budget

Subject	Date of presentation	Date(s) of Discussion	Time taken H. M.
Supplementary Demands for Grants (First Batch) for 2023-24	6.12.2023	11.12.2023 12.12.2023	} 05 35
		*Discussion and voting on Supplementary Demands for Grants for 2023-24	
Demands for Excess Grants for 2020-21	6.12.2023	11.12.2023 12.12.2023	} 05 35
		*Discussion and voting on Demands for Excess Grants for 2020-21	

\*Discussed together.

## 5. MOTION

### Motion under Rule 388 for Suspension of Rules

Brief Subject	Name of Member who moved	Date(s) of Discussion	Time Taken H. M.	Remarks
That this House do suspend the proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Bharatiya Nyaya (Second) Sanhita, 2023, the Bharatiya Nagarik Suraksha (Second) Sanhita, 2023 and the Bharatiya Sakshya (Second) Bill, 2023 in as much as these are dependent on each other.	Sh. Nityanand Rai	19.12.2023	00 02	Adopted

## 6. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Mohammed Faizal P.P. Lakshadweep/Union Territory of Lakshadweep	11.01.2023	Disqualified <i>w.e.f. vide</i> Notification No. 21/4(10)/ 2023/TO(B) dtd. 04.10.2023.*
2.	Col. Rajyavardhan Rathore Jaipur Rural/Rajasthan	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)
3.	Ms. Diya Kumari Rajsamand/Rajasthan	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)
4.	Shri Narendra Singh Tomar Morena/Madhya Pradesh	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)
5.	Shri Prahlad Singh Patel Jaipur Damoh/Madhya Pradesh	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)
6.	Shri Rakesh Singh Jabalpur/Madhya Pradesh	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)
7.	Smt. Riti Pathak Sidhi/Madhya Pradesh	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)
8.	Shri Uday Pratap Singh Hoshangabad/Madhya Pradesh	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)
9.	Smt. Gomati Sai Raigarh/Chhattisgarh	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)
10.	Shri Arun Sao Bilaspur/Chhattisgarh	06.12.2023	Resigned <i>w.e.f.</i> 06.12.2023 (Announcement made in the House on 07.12.2023)

Sl. No.	Name of Member/ Constituency/State	Date on which seat become vacant	Remarks
11.	Smt. Renuka Singh Saruta Surguja/Chhattisgarh	07.12.2023	Resigned <i>w.e.f.</i> 07.12.2023 (Announcement made in the House on 08.12.2023)
12.	Shri Balak Nath Alwar/Rajasthan	07.12.2023	Resigned <i>w.e.f.</i> 07.12.2023 (Announcement made in the House on 08.12.2023)
13.	Shri Anumula Revanth Reddy Malkajgiri/Telangana	08.12.2023	Resigned <i>w.e.f.</i> 08.12.2023 (Announcement made in the House on 11.12.2023)
14.	Smt. Mahua Moitra Krishnanagar/West Bengal	08.12.2023	Expelled from the House consequent on the adoption of a Motion on 08.12.2023
15.	Shri Komati Reddy Venkat Reddy Bhongir/Telangana	11.12.2023	Resigned <i>w.e.f.</i> 11.12.2023 (Announcement made in the House on 12.12.2023)
16.	Shri Kotha Prabhakar Reddy Medak/Telangana	13.12.2023	Resigned <i>w.e.f.</i> 13.12.2023 (Announcement made in the House on 14.12.2023)
17.	Shri Uttam Kumar Reddy Nalamada Nalgonda/Telangana	13.12.2023	Resigned <i>w.e.f.</i> 13.12.2023 (Announcement made in the House on 14.12.2023)
18.	Shri Hanuman Beniwal Nagaur/Rajasthan	15.12.2023	Resigned <i>w.e.f.</i> 15.12.2023 (Announcement made in the House on 18.12.2023)

\*The disqualification of Shri Mohammed Faizal P.P. had ceased to operate *vide* Notification No. 21/4(11)/2023/TO (B) issued on 02.11.2023 subject to further judicial pronouncements.

## 7. REFERENCES

### (i) Obituary References

Sl. No.	Name of Member/Dignitary	Date of Death	Date of Obituary Reference	Time Taken H. M.
1.	Shri Tarachand Shivaji Patel (Member, Thirteenth Lok Sabha)	18.09.2023		
2.	Shri Vijoy Kumar Yadav (Member, Seventh, Eighth and Tenth Lok Sabhas)	23.09.2023		
3.	Shri Sartaj Singh Chhatwal (Member, Ninth to Twelfth and Fourteenth Lok Sabhas)	12.10.2023		
4.	Shri Prabhatsinh Pratapsinh Chauhan (Member, Fifteenth and Sixteenth Lok Sabhas)	26.10.2023	04.12.2023	00 03
5.	Shri D. B. Chandre Gowda (Member, Fifth, Sixth and Fifteenth Lok Sabhas)	07.11.2023		
6.	Shri Basudeb Acharia (Member, Seventh to Fifteenth Lok Sabhas)	13.11.2023		
7.	H.H. Sheikh Nawaf al-Ahmad al-Sabah (The Amir of the State of Kuwait)	16.12.2023	18.12.2023	00 01
8.	Shri Babanrao Dhakane (Member, Ninth Lok Sabha)	27.10.2023	21.12.2023	00 03
9.	Shri Dharmanna Mondayya Sadul (Member, Ninth and Tenth Lok Sabhas)	13.12.2023		

**(ii) Congratulatory Reference/Reference on Landmark Occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken H. M.
1.	Reference regarding the tragic incident of terrorist attack on Parliament House	13.12.2001	13.12.2023	00 02



## 8. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

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Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Shri Kodikunnil Suresh	24.06.2019**
5.	Shri A. Raja	25.06.2019^
6.	Shri P. V. Midhun Reddy	-do-
7.	Shri Bhartruhari Mahtab	-do-
8.	Shri N. K. Premachandran	02.07.2019@
9.	Dr. Kakoli Ghosh Dastidar	04.07.2019#
10.	Shri Shrirang Appa Barne	07.12.2023\$

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\* Announcement made in the House on 21.06.2019.

\*\* Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

# Announcement made in the House on 04.07.2019.

\$ Announcement made in the House on 08.12.2023.

## 9. WITHDRAWAL/SUSPENSION OF MEMBERS FROM THE HOUSE

Sl. No.	Name of Member	Party	Date of withdrawal/ suspension	Period of withdrawal/ suspension	Remarks
1	2	3	4	5	6
1.	Shri T.N. Prathapan	INC	14.12.2023	Remainder of the Session	
2.	Shri Hibi Eden	INC			
3.	Ms. S. Jothimani	INC			
4.	Ms. Ramya Haridas	INC			
5.	Adv. Dean Kuriakose	INC			
6.	Shri V.K. Sreekandan	INC			
7.	Shri Benny Behanan	INC			
8.	Dr. Mohammad Jawed	INC			
9.	Shri P.R. Natarajan	CPI(M)			
10.	Smt. Kanimozhi Karunanidhi	DMK			
11.	Shri K. Subbarayan	CPI			
12.	Shri S. Venkatesan	CPI(M)			
13.	Shri Manickam Tagore B.	INC			
14.	Shri Kalyan Banerjee	AITC	18.12.2023	Remainder of the Session	
15.	Shri A. Raja	DMK			
16.	Shri Dayanidhi Maran	DMK			
17.	Smt. Aparupa Poddar	AITC			
18.	Shri Prasun Banerjee	AITC			
19.	Shri E.T. Mohammed Basheer	IUML			
20.	Shri G. Selvam	DMK			
21.	Shri C. N. Annadurai	DMK			
22.	Shri Adhir Ranjan Chowdhury	INC			
23.	Dr. T. Sumathy <i>alias</i> Thamizhachi Thangapandian	DMK			

1	2	3	4	5	6			
24.	Shri K. Navaskani	IUML	18.12.2023	Remainder of the Session				
25.	Dr. Kalanidhi Veeraswamy	DMK						
26.	Shri N.K. Premachandran	RSP						
27.	Prof. Sougata Ray	AITC						
28.	Smt. Satabdi Roy	AITC						
29.	Shri Asit Kumar Mal	AITC						
30.	Shri Kaushlendra Kumar	JD(U)						
31.	Shri Anto Antony	INC						
32.	Shri S.S. Palanimanickam	DMK						
33.	Shri SU. Thirunavukkarasar	INC						
34.	Smt. Pratima Mondal	AITC						
35.	Dr. Kakoli Ghosh Dastidar	AITC						
36.	Shri K. Muraleedharan	INC						
37.	Shri Sunil Kumar Mondal	AITC						
38.	Shri S. Ramalingam	DMK						
39.	Shri Kodikunnil Suresh	INC						
40.	Dr. Amar Singh	INC						
41.	Shri Rajmohan Unnithan	INC						
42.	Shri Gaurav Gogoi	INC						
43.	Shri T.R. Baalu	DMK						
44.	Dr. K. Jayakumar	INC				18.12.2023	Suspended till Report of Committee on Privileges	
45.	Shri Abdul Khaleque	INC						
46.	Shri Vijay Kumar <i>alias</i> Vijay Vasanth	INC						
47.	Shri Ve. Vaithilingam	INC	19.12.2023	Remainder of the Session				
48.	Shri Gurjeet Singh Aujla	INC						
49.	Smt. Supriya Sule	NCP						
50.	Shri Saptagiri Sankar Ulaka	INC						
51.	Adv. Adoor Prakash	INC						
52.	Dr. M.P. Abdussamad Samadani	IUML						
53.	Shri Manish Tewari	INC						

1	2	3	4	5	6
54.	Shri Pradyut Bordoloi	INC	}	19.12.2023	Remainder of the Session
55.	Shri Giridhari Yadav	JD(U)			
56.	Smt. Geeta Kora	INC			
57.	Shri Francisco Sardinha	INC			
58.	Shri S. Jagathrakshakan	DMK			
59.	Shri Parthiban S.R.	DMK			
60.	Dr. Farooq Abdullah	JKNC			
61.	Smt. Jyotsna Charandas Mahant	INC			
62.	Shri A. Ganeshamurthi	DMK			
63.	Smt. Mala Roy	AITC			
64.	Shri Velusamy P.	DMK			
65.	Dr. A. Chellakumar	INC			
66.	Dr. Shashi Tharoor	INC			
67.	Shri Mohammad Sadique	INC			
68.	Dr. M. K. Vishnu Prasad	INC			
69.	Shri Mohammed Faizal P.P.	NCP			
70.	Smt. Sajda Ahmed	AITC			
71.	Shri Jasbir Singh Gill	INC			
72.	Shri Karti P. Chidambaram	INC			
73.	Shri Sudip Bandyopadhyay	AITC			
74.	Smt. Dimple Yadav	SP			
75.	Shri Hasnain Masoodi	JKNC			
76.	Kunwar Danish Ali	BSP			
77.	Shri Khalilur Rahaman	AITC			
78.	Shri Rajiv Ranjan Singh <i>alias</i> Lalan Singh	JD(U)			
79.	Dr. DNV Senthilkumar S.	DMK			
80.	Shri Santosh Kumar	JD(U)			
81.	Shri Dulal Chandra Goswami	JD(U)			
82.	Shri Ravneet Singh Bittu	INC			
83.	Shri Dinesh Chandra Yadav	JD(U)			

1	2	3	4	5	6
84.	Shri Kumbakudi Sudhakaran	INC	}	19.12.2023	Remainder of the Session
85.	Dr. Amol Ramsing Kolhe	NCP			
86.	Shri Sushil Kumar Rinku	AAP			
87.	Shri Mahabali Singh	JD(U)			
88.	Shri Sunil Kumar	JD(U)			
89.	Dr. S.T. Hasan	SP			
90.	Shri Dhanush M. Kumar	DMK			
91.	Smt. Pratibha Singh	INC			
92.	Dr. Thol Thirumaavalavan	VCK			
93.	Shri Chandeshwar Prasad	JD(U)			
94.	Dr. Alok Kumar Suman	JD(U)	}	20.12.2023	Remainder of the Session
95.	Shri Dileshwar Kamait	JD(U)			
96.	Shri Thomas Chazhikadan	KC(M)			
97.	Adv. A.M. Ariff	CPI(M)	}	21.12.2023	Remainder of the Session
98.	Shri Deepak Baij	INC			
99.	Shri D.K. Suresh	INC			
100.	Shri Nakul Kamal Nath	INC	}	21.12.2023	Remainder of the Session

## 10. PAPERS LAID ON THE TABLE

(a) By Government	:	1930
(b) By Private Members	:	Nil

## 11. QUESTIONS

(I) STARRED QUESTIONS	
(a) Number of Questions put down in the Question Lists for oral answer	267
(b) Number of Questions orally answered	55
(II) UNSTARRED QUESTIONS	
Number of Questions put down in the Question Lists for written answers	3065
(III) ANSWERS LAID ON THE TABLE	
Number of Questions (SQ 212* + USQ 3065*) for which written answers were laid on the Table	3277*
(IV) SHORT NOTICE QUESTIONS	
(a) No. of Short Notice Questions (SNQ) received	04
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	NIL
(V) HALF-AN-HOUR DISCUSSION	
(a) No. of notices of Half-an-Hour Discussion received	01
(b) No. of notices of Half-an-Hour Discussion admitted	NIL
(c) No. of notices of Half-an-Hour Discussion disallowed	NIL
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
No. of answers corrected	02



## 12. SPEAKER/CHAIRPERSON Announcements/Observations/Rulings

Sl. No.	Subject	By whom	Date
1.	Observation regarding maintaining decorum and not to display placards in the House.	The Speaker	04.12.2023
2.	Announcement regarding nomination of Shri Shirang Appa Barne as a member of the Panel of Chairpersons, Lok Sabha.	The Speaker	08.12.2023
3.	Observation regarding the House having a tradition to abide by the rulings given by the previous Speakers and traditions.	The Speaker	08.12.2023
4.	Observation regarding discussions in the House on Reports of the Committees.	The Speaker	08.12.2023
5.	Announcement regarding Tabling of Amendments to the Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023 and the Government of Union Territories (Amendment) Bill, 2023 that may be submitted upto 1300 hours.	The Chair	12.12.2023
6.	Announcement regarding the incident that occurred during Zero Hour being investigated.	The Speaker	13.12.2023
7.	Observation regarding the unfortunate incident that had occurred during Zero Hour and strengthening of security arrangements.	The Speaker	13.12.2023
8.	Observation regarding the security in the Parliament.	The Speaker	14.12.2023
9.	Announcement regarding welcoming H.E. Mr. Mahinda Yapa Abeywardana, Speaker of the Parliament of the Democratic Socialist Republic of Sri Lanka and Members of the Parliamentary Delegation from Sri Lanka who were on a visit to India as honoured guests.	The Speaker	18.12.2023
10.	Observation regarding inquiry into the incident related to security in the Parliament that occurred on 13.12.2023.	The Speaker	18.12.2023

Sl. No.	Subject	By whom	Date
11.	Ruling regarding naming of some members under Rule 374.	The Chair	18.12.2023
12.	Observation regarding smooth functioning of Question Hour.	The Speaker	19.12.2023
13.	Ruling regarding naming of some members under Rule 374.	The Chair	19.12.2023
14.	Observation regarding warning some members and appealing them not to disrupt the proceedings of the House.	The Speaker	20.12.2023
15.	Observation regarding warning some members and appealing them not to show placards, tear papers and disrupt the proceedings of the House.	The Speaker	21.12.2023
16.	Valedictory reference on the conclusion of the 14th Session of the 17th Lok Sabha.	The Speaker	21.12.2023

### 13. STATEMENTS

#### (i) Statements Made/Laid by Ministers regarding Correcting the Reply to Question during Fourteenth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1.	Regarding (i) correcting the reply given on 08.08.2023 to Unstarred Question No. 3112 (English Version) asked by Shri Sushil Kumar Singh, MP, regarding 'Vibrant Village Programme' and (ii) giving reasons for delay in correcting the reply.	Shri Nisith Pramanik	5.12.2023	0 01
2.	Regarding correcting the reply given on 08.12.2023 to Unstarred Question No. 980 (Hindi and English Versions) asked by Shri Kumbakudi Sudhakaran, MP, regarding 'Declaration of Hamas as Terrorist Organization'.	Shri V. Muraleedharan	11.12.2023	0 01

**(ii) Statements Made/Laid by Ministers under Direction 73A of  
Directions by the Speaker During Fourteenth Session  
of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1	2	3	4	5
1.	Regarding the status of implementation of the recommendations contained in the 382nd Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/observations contained in the 375th Report of the Committee on Demands for Grants (2023-2024) pertaining to the Department of Scientific and Industrial Research.	Dr. Jitendra Singh	6.12.2023	0 01
2.	Regarding the status of implementation of the recommendations contained in the 176th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in the 172nd Report of the Committee on 'Promotion and Regulation of E-Commerce in India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	6.12.2023	0 01

1	2	3	4	5
3.	Regarding the status of implementation of the recommendations contained in the 180th Report of the Standing Committee on Commerce on Demands for Grants (2023-24) (Demand No. 11) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	6.12.2023	0 01
4.	Regarding the status of implementation of the recommendations contained in the 332nd Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-2021) (Demand No. 23) pertaining to the Ministry of Earth Sciences.	Shri Kiren Rijju	13.12.2023	0 01
5.	Regarding the status of implementation of the recommendations contained in the 347th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2021-2022) (Demand No. 23) pertaining to the Ministry of Earth Sciences.	Shri Kiren Rijju	13.12.2023	0 01
6.	Regarding the status of implementation of the recommendations contained in the 364th Report of the Standing Committee on Science and	Shri Kiren Rijju	13.12.2023	0 01

1	2	3	4	5
	Technology, Environment, Forests and Climate Change on Demands for Grants (2022-2023) (Demand No. 24) pertaining to the Ministry of Earth Sciences.			
7.	Regarding the status of implementation of the recommendations contained in the 372nd Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/observations contained in the 364th Report of the Committee on Demands for Grants (2022-2023) pertaining to the Ministry of Earth Sciences.	Shri Kiren Rijju	13.12.2023	0 01
8.	Regarding the status of implementation of the recommendations contained in the 379th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2023-2024) (Demand No. 24) pertaining to the Ministry of Earth Sciences.	Shri Kiren Rijju	13.12.2023	0 01
9.	Regarding the status of implementation of the recommendations contained in the 384th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action	Dr. Jitendra Singh	13.12.2023	0 01

1	2	3	4	5
	Taken by the Government on the recommendations/observations contained in the 377th Report of the Committee on Demands for Grants (2023-2024) pertaining to the Department of Space.			
10.	Regarding the status of implementation of the recommendations contained in the 40th Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2023-24) pertaining to the Ministry of Steel.	Sadhvi Niranjana Jyoti laid the Statement on behalf of Shri Faggansingh Kulaste	13.12.2023	0 01
11.	Regarding the status of implementation of the recommendations contained in the 16 <sup>th</sup> Report of the Standing Committee on Railways on 'Performance of Rail Land Development Authority' pertaining to the Ministry of Railways (Railway Board).	Shri Danve Raosaheb Dadarao	13.12.2023	0 01
12.	Regarding the status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2022-23) pertaining to the Ministry of Coal.	Shri Danve Raosaheb Dadarao	13.12.2023	0 01
13.	Regarding the status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Coal, Mines and	Shri Danve Raosaheb Dadarao	13.12.2023	0 01

1	2	3	4	5
	Steel on Demands of Grants (2023-2024) pertaining to the Ministry of Coal.			
14.	Regarding the status of implementation of the recommendations/ observations contained in the 43rd Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2023-24) pertaining to the Department of Telecommunications, Ministry of Communications.	Shri Devusinh Chauhan	13.12.2023	0 01
15.	Regarding the status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants (2023-2024) pertaining to the Ministry of Labour and Employment.	Shri Arjun Ram Meghwal laid the statement on behalf of Shri Rameshwar Teli	18.12.2023	0 01
16.	Regarding the status of implementation of the recommendations contained in the 313th Report of the Standing Committee on Transport, Tourism and Culture on 'Promotion of Indian Tourism in Overseas Markets - Role of Overseas Tourist Offices and Indian Embassies' pertaining to the Ministry of Tourism.	Shri Ajay Bhatt	18.12.2023	0 01
17.	Regarding the status of implementation of the recommendations contained in the	Shri Ajay Bhatt	18.12.2023	0 01



1	2	3	4	5
	343rd Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2023-2024) pertaining to the Ministry of Tourism.			
18.	Regarding the status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Rural Development & Panchayati Raj on Demands for Grants (2023-24) pertaining to the Department of Rural Development, Ministry of Rural Development.	Sadhvi Niranjana Jyoti	19.12.2023	0 01
19.	Regarding the status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Water Resources on Demands for Grants (2023-24) pertaining to the Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti.	Shri Bishweswar Tudu	19.12.2023	0 01
20.	Regarding the status of implementation of the recommendations contained in the 45th Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2023-2024) pertaining to the Ministry of Electronics and Information Technology.	Shri Rajeev Chandrasekhar laid the statement on behalf of Shri Ashwini Vaishnav	20.12.2023	0 01
21.	Regarding the status of implementation of the	Dr. Jitendra Singh	20.12.2023	0 01

1	2	3	4	5
	<p>recommendations contained in the 376th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2023-2024) (Demand No. 89) pertaining to the Department of Science and Technology, Ministry of Science and Technology.</p>			
22.	<p>Regarding the status of implementation of the recommendations contained in the 383rd Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/ observations contained in the 376th Report of the Committee on Demands for Grants (2023-2024) pertaining to the Department of Science and Technology, Ministry of Science and Technology.</p>	Dr. Jitendra Singh	20.12.2023	0 01
23.	<p>Regarding the status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Consumer Affairs, Food and Public Distribution on Demands for Grants (2023-24) pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.</p>	Shri Ashwini Kumar Choubey	20.12.2023	0 01
24.	<p>Regarding the status of implementation of the recommendations contained in the 17th Report of the Standing</p>	Shri Danve Raosaheb Dadarao	20.12.2023	0 01

1	2	3	4	5
	Committee on Coal and Steel on Demands for Grants (2021-22) pertaining to the Ministry of Mines.			
25.	Regarding the status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2022-23) pertaining to the Ministry of Mines.	Shri Danve Raosaheb Dadarao	20.12.2023	0 01
26.	Regarding the status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Coal, Mines and Steel on 'Development of Aluminium and Copper Industries in the Country' pertaining to the Ministry of Mines.	Shri Danve Raosaheb Dadarao	20.12.2023	0 01
27.	Regarding the status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2023-24) pertaining to the Ministry of Mines.	Shri Danve Raosaheb Dadarao	20.12.2023	0 01
28.	Regarding the status of implementation of the recommendations/observations contained in the 177th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/ observations contained in the 171st	Smt. Anupriya Singh Patel	20.12.2023	0 01

1	2	3	4	5
	Report of the Committee on 'Issues Affecting the Indian Tea Industry especially in Darjeeling Region' pertaining to the Department of Commerce, Ministry of Commerce and Industry.			
29.	Regarding the status of implementation of the recommendations contained in the 42nd Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants (2023-2024) pertaining to the Ministry of Textiles.	Smt. Darshana Vikram Jardosh	20.12.2023	0 01
30.	Regarding the status of implementation of the recommendations contained in the 18th Report of the Standing Committee on Housing and Urban Affairs on Demands for Grants (2023-2024) pertaining to the Ministry of Housing and Urban Affairs.	Shri Hardeep Singh Puri	21.12.2023	0 01
31.	Regarding the status of implementation of the recommendations contained in the 327th Report of the Standing Committee on Transport, Tourism and Culture on 'Connectivity and Tourist Terminal Facilities at Ports' pertaining to the Ministry of Ports, Shipping & Waterways.	Shri Shripad Yesso Naik	21.12.2023	0 01
32.	Regarding the status of implementation of the recommendations contained in the 318th Report of the Standing	Shri Bhanu Pratap Singh Verma	21.12.2023	0 01

1	2	3	4	5
	<p>Committee on Industry on Action Taken by the Government on the recommendations/observations contained in the 315th Report of the Committee on Demands for Grants (2022-2023) pertaining to the Ministry of Micro, Small and Medium Enterprises.</p>			
33.	<p>Regarding the status of implementation of the recommendations contained in the 322nd Report of the Standing Committee on Industry on Action Taken by the Government on the recommendations/observations contained in the 320th Report of the Committee on Demands for Grants (2023-2024) pertaining to the Ministry of Micro, Small and Medium Enterprises.</p>	<p>Shri Bhanu Pratap Singh Verma</p>	<p>21.12.2023</p>	<p>0 01</p>

**(iii) Statements Made/Laid by Parliamentary Affairs Minister  
Regarding Government Business during Fourteenth  
Session of Seventeenth Lok Sabha**

Brief Subject	Name of Minister	Date	Time Taken H. M.
Regarding Government Business for the week commencing the 11th December, 2023.	Shri Arjun Ram Meghwal	08.12.2023	0 01

**(iv) Matters under Rule 377– Position regarding receipt of replies  
from Ministries during Seventeenth Lok Sabha  
(As on 15.01.2024)**

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 06.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	183	00	100%
Fifth Session (29.01.2021 to 25.03.2021)	406	405	1	99.75%
Sixth Session (19.07.2021 to 11.08.2021)	331	327	4	98.79%
Seventh Session (29.11.2021 to 22.12.2021)	383	383	0	100%
Eighth Session (31.01.2022 to 07.04.2022)	486	480	16	98.76%
Ninth Session (18.07.2022 to 08.08.2022)	319	310	9	97.17%
Tenth Session (07.12.2022 to 23.12.2022)	298	268	30	89.93%
Eleventh Session (31.01.2023 to 06.04.2023)	436	403	33	92.43%
Twelfth Session (20.07.2023 to 11.08.2023)	369	252	117	68.29%
Thirteenth Session (18.09.2023 to 21.09.2023)	00	00	00	00
Fourteenth Session (04.12.2023 to 21.12.2023)	265	17	248	6.41%
	<b>4743</b>	<b>4294</b>	<b>449</b>	<b>90.53%</b>

**(v) Statement indicating matters of urgent public importance  
raised during 'Zero Hour' in the Fourteenth Session  
of Seventeenth Lok Sabha**

Date	No. of Matters raised out of 20 balloted notices+extras	No. of Members spoken/ Associated	Notices received	Time Taken H. M.
04.12.2023	16 + 09 = 25	49	87	01 00
05.12.2023	19 + 05 = 24	66	140	00 59
06.12.2023	20 + 02 = 22	57	143	00 49
07.12.2023	20 + 25 = 45	151	132	01 31
08.12.2023	NIL	NIL	118	NIL
11.12.2023	20 + 03 = 23	57	121	00 54
12.12.2023	19 + 06 = 25	73	140	00 57
13.12.2023	17 + 01 = 18	44	149	00 42
14.12.2023	NIL	NIL	153	NIL
15.12.2023	NIL	NIL	99	NIL
18.12.2023	NIL	NIL	104	NIL
19.12.2023	NIL	NIL	100	NIL
20.12.2023	NIL	NIL	79	NIL
21.12.2023	NIL	NIL	64	NIL
<b>TOTAL</b>	<b>182</b>	<b>497</b>	<b>1629</b>	<b>06 06</b>



**(vi) Statement showing the Time Lost due to interruptions and adjournments of the House during Fourteenth Session of the Seventeenth Lok Sabha**

Date	Time lost due to Adjournments of the House following Interruptions H. M.	Time lost due to reasons other than Adjournments/ interruptions H. M.	House sat for extra time (beyond the normal time of the House) H. M.	Remarks regarding interruptions and adjournments
1	2	3	4	5
04/12/23	0 52		0 05	At 1108 hrs. House adjourned due to interruption to meet again at 1200 hrs. At 1303 hrs. House adjourned to meet at 1404 hrs. At 1802 hrs. House adjourned to meet on 5.12.2023.
05/12/23	0 00		0 02	At 1302 hrs. House adjourned due to interruption to meet again at 1402 hrs. At 1800 hrs. House adjourned to meet on 6.12.2023.
06/12/23	0 18		1 00	At 1142 hrs. House adjourned due to interruption to meet again at 1200 hrs. At 1800 hrs. House adjourned to meet on 7.12.2023.
07/12/23	0 00		1 08	At 1335 hrs. House adjourned due to interruption to meet again at 1433 hrs. At 1833 hrs. House adjourned to meet on 8.12.2023.
08/12/23	4 31	00	0 00	At 1104 hrs. House adjourned due to interruption to meet again at 1200 hrs. At 1207 hrs. House adjourned to meet at 1402 hrs. At 1508 hrs. House adjourned to meet on 11.12.2023.

11/12/23	0 00	0 02	At 1302 hrs. House adjourned due to interruption to meet again at 1400 hrs. At 1800 hrs. House adjourned to meet on 12.12.2023.
12/12/23	0 00	0 50	At 1306 hrs. House adjourned due to interruption to meet again at 1402 hrs. At 1844 hrs. House adjourned to meet on 13.12.2023.
13/12/23	3 06	0 01	At 1301 hrs. House adjourned due to interruption to meet again at 1402 hrs. At 1451 hrs. House adjourned to meet at 1600 hrs. At 1603 hrs. House adjourned to meet on 14.12.2023.
14/12/23	5 32	0 00	At 1117 hrs. House adjourned due to interruption to meet again at 1400 hrs. At 1409 hrs. House adjourned to meet at 1501 hrs. At 1502 hrs. House adjourned to meet on 15.12.2023.
15/12/23	5 59	0 00	At 1101 hrs. House adjourned due to interruption to meet again at 1400 hrs. At 1400 hrs. House adjourned to meet on 18.12.2023.
18/12/23	5 00	0 00	At 1114 hrs. House adjourned due to interruption to meet again at 1200 hrs. House adjourned at 1216 hrs. to meet at 1400 hrs. At 1423 hrs. House adjourned to meet at 1445 hrs. At 1504 hrs. House adjourned to meet on 19.12.2023.
19/12/23	1 44	3 00	At 1106 hrs. House adjourned due to interruption to meet again at 1200 hrs. House adjourned at 1202 hrs. to meet at 1230 hrs. At 1238 hrs. House adjourned to meet at 1402 hrs. At 1700 hrs. House adjourned to meet on 20.12.2023.

1	2	3	4	5
20/12/23	0 34		1 01	At 1126 hrs. House adjourned due to interruption to meet again at 1200 hrs. At 1801 hrs. House adjourned to meet on 21.12.2023.
21/12/23	0 00		1 00	At 1615 hrs. House adjourned <i>sine die</i> .
Total	27 36		8 09	

**Total Time 61 hours 50 minutes**  
**House sat extra = 8 hours 9 minutes**  
**(Net Loss 27 hrs. 36 mts.)**

**14. STATEMENT SHOWING DATE AND TIME OF RINGING OF  
QUORUM BELL DURING THE FOURTEENTH SESSION  
OF THE SEVENTEENTH LOK SABHA  
(04.12.2023 to 21.12.2023)**

Sl. No.	Date	Time when quorum bell rung (hrs.)	Time Spent (min.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	04.12.2023	1400 Hrs.	04	-	House re-assembled post-lunch after Quorum bell was rung once.
2.	05.12.2023	1400 Hrs.	02	-	House re-assembled post-lunch after Quorum bell was rung once.
3.	07.12.2023	1430 Hrs.	03	-	House re-assembled post-lunch after Quorum bell was rung once.
4.	11.12.2023	1400 Hrs.	02	-	House re-assembled post-lunch after Quorum bell was rung once.
5.	12.12.2023	1400 Hrs.	02	-	House re-assembled post-lunch after Quorum bell was rung once.
6.	13.12.2023	1400 Hrs.	02	-	House re-assembled post-lunch after Quorum bell was rung once.

**Total 15 mins.**

**Analysis of Ringing of Quorum Bell**

1.	Total time spent on ringing of quorum bell	:	15 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Once
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	6

**15. STATEMENT REGARDING WALKOUTS STAGED BY  
MEMBERS DURING THE FOURTEENTH SESSION OF  
SEVENTEENTH LOK SABHA  
(04.12.2023 to 21.12.2023 )**

Date	Time	Subject-matter
05.12.2023	1141 hrs.	Shri Sudip Bandyopadhyay, Smt. Mahua Moitra and some other Hon'ble Members AITC staged a walkout from the House protesting against Union Minister (Sadhvi Niranjana Jyoti) for not replying to their supplementary raised by Shri Sudip Bandyopadhyay, MP.
06.12.2023	1559 hrs.	Shri Adhir Ranjan Chowdhury, Shri A. Raja, Smt. Supriya Sadanand Sule, Prof. Sougata Ray and some other Hon'ble Members of INC, DMK, AITC, RSP and JD(U) staged a walkout from House in protest of some references to former Prime Minister of India, Shri Jawahar Lal Nehru made by Hon'ble Minister of Home Affairs (Shri Amit Shah) in his reply to the debate on further consideration of Jammu & Kashmir Reservation (Amendment) Bill, 2023 and Jammu & Kashmir Reorganisation (Amendment) Bill, 2023.
08.12.2023	1504 hrs.	Shri T.R. Baalu, Shri Adhir Ranjan Chowdhury, Shri N.K. Premachandran and some other Hon'ble Members from the Opposition parties staged a walkout from the House in protest of the expulsion proposed of Smt. Mahua Moitra based on the recommendations of the First Report of the Committee on Ethics.
12.12.2023	1651 hrs.	Shri Adhir Ranjan Chowdhury, Shri Kalyan Banerjee and some other Hon'ble Members of DMK, INC, NCP etc. staged a walkout from the House demanding more time to speak be given to Shri A. Raja on the debate on the Jammu & Kashmir Reorganisation (2 <sup>nd</sup> Amendment) Bill, 2023 and the Government of Union Territories (Amendment) Bill, 2023.

**16. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY  
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS  
FROM 04.12.2023 TO 21.12.2023**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	13	20	07
Shri Rajendra Agrawal	13	16	58
Dr. Kirit P. Solanki	05	05	29
Shri Shrirang Appa Barne	03	05	12
Smt. Rama Devi	03	03	57
Shri N.K. Premachandran	04	03	34
Shri Bhartruhari Mahtab	04	02	47
Shri Kodikunnil Suresh	02	01	54
Shri A. Raja	01	01	52
<b>TOTAL</b>		<b>61</b>	<b>50</b>

**Statement showing Actual Time Spent in the Chair by  
Hon'ble Speaker and Members of Panel of Chairpersons  
from 04.12.2023 to 21.12.2023**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
<b>HON'BLE SPEAKER</b>			
04.12.2023	1100 to 1108 hrs.	00	08
05.12.2023	1100 to 1201 hrs.	01	01
	1402 to 1447 hrs.	00	45
06.12.2023	1100 to 1142 hrs.	00	42
	1414 to 1620 hrs.	02	06
07.12.2023	1100 to 1202 hrs.	01	02
	1727 to 1833 hrs.	01	06
08.12.2023	1100 to 1104 hrs.	00	04
	1402 to 1508 hrs.	01	06
11.12.2023	1100 to 1210 hrs.	01	10
12.12.2023	1100 to 1205 hrs.	01	05
	1433 to 1652 hrs.	02	19
	1834 to 1844 hrs.	00	10
13.12.2023	1100 to 1203 hrs.	01	03
	1402 to 1422 hrs.	00	20
	1450 to 1451 hrs.	00	01
	1600 to 1603 hrs.	00	03
14.12.2023	1100 to 1117 hrs.	00	17
18.12.2023	1100 to 1114 hrs.	00	14
19.12.2023	1100 to 1106 hrs.	00	06
	1615 to 1738 hrs.	01	23
20.12.2023	1100 to 1126 hrs.	00	26

1	2	3	4
	1511 to 1658 hrs.	01	47
	1745 to 1801 hrs.	00	16
21.12.2023	1100 to 1203 hrs.	01	03
	1551 to 1615 hrs.	00	24
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>20</b>	<b>07</b>
<b>Shri Rajendra Agrawal</b>			
04.12.2023	1404 to 1625 hrs.	02	21
05.12.2023	1201 to 1302 hrs.	01	02
06.12.2023	1304 to 1414 hrs.	01	10
07.12.2023	1202 to 1335 hrs.	01	33
08.12.2023	1200 to 1207 hrs.	00	07
11.12.2023	1210 to 1302 hrs.	00	52
12.12.2023	1652 to 1834 hrs.	01	42
13.12.2023	1203 to 1301 hrs.	00	58
15.12.2023	1100 to 1101 hrs.	00	01
18.12.2023	1200 to 1216 hrs.	00	16
	1400 to 1423 hrs.	00	23
	1445 to 1448 hrs.	00	03
	1500 to 1504 hrs.	00	04
19.12.2023	1200 to 1202 hrs.	00	02
	1230 to 1238 hrs.	00	08
	1859 to 2100 hrs.	02	01
20.12.2023	1200 to 1400 hrs.	02	00
	1713 to 1745 hrs.	00	32
21.12.2023	1203 to 1346 hrs.	01	43
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>16</b>	<b>58</b>



1	2	3	4
<b>Dr. Kirit P. Solanki</b>			
04.12.2023	1200 to 1303 hrs.	01	03
05.12.2023	1447 to 1608 hrs.	01	21
06.12.2023	1200 to 1304 hrs.	01	04
11.12.2023	1400 to 1600 hrs.	02	00
15.12.2023	1400 to 1401 hrs.	00	01
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>05</b>	<b>29</b>
<b>Shri Shrirang Appa Barne</b>			
11.12.2023	1600 to 1800 hrs.	02	00
19.12.2023	1402 to 1603 hrs.	02	01
20.12.2023	1400 to 1511 hrs.	01	11
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>05</b>	<b>12</b>
<b>Smt. Rama Devi</b>			
06.12.2023	1620 to 1800 hrs.	01	40
19.12.2023	1603 to 1615 hrs.	00	12
21.12.2023	1346 to 1551 hrs.	02	05
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>03</b>	<b>57</b>
<b>Shri N. K. Premachandran</b>			
04.12.2023	1719 to 1802 hrs.	00	41
07.12.2023	1433 to 1627 hrs.	01	54
12.12.2023	1402 to 1433 hrs.	00	31
13.12.2023	1422 to 1450 hrs.	00	28
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>03</b>	<b>34</b>
<b>Shri Bhartruhari Mahtab</b>			
12.12.2023	1205 to 1306 hrs.	01	01
14.12.2023	1400 to 1409 hrs.	00	09

1	2	3	4
	1501 to 1502 hrs.	00	01
19.12.2023	1738 to 1859 hrs.	01	21
20.12.2023	1658 to 1713 hrs.	00	15
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>02</b>	<b>47</b>
<b>Shri Kodikunnil Suresh</b>			
04.12.2023	1625 to 1719 hrs.	00	54
07.12.2023	1627 to 1727 hrs.	01	00
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>01</b>	<b>54</b>
<b>Shri A. Raja</b>			
05.12.2023	1608 to 1800 hrs.	01	52
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>01</b>	<b>52</b>

**17. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF  
BUSINESS TRANSACTED DURING THE FOURTEENTH  
SESSION OF SEVENTEENTH LOK SABHA**

Business	Time <u>Taken</u> H. M.	Percentage of the total time taken
BILLS –		
Government Bills	37 43	61.00
BUDGET–		
Union Budget	05 35	09.03
MATTERS OF URGENT PUBLIC IMPORTANCE	06 52	11.11
MATTERS UNDER RULE 377	01 03	01.70
QUESTIONS	02 31	04.04
STATEMENTS –		
Rule 372 and Directions 16, 73A and 114A	00 36	00.97
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	07 30	12.12
<b>TOTAL</b>	<b>61 50</b>	<b>100</b>